GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- † 5288 TO BE ANSWERED ON- 04/04/2022

ACTION PLAN FOR ECONOMIC DEVELOPMENT OF TRIBALS

†5288. SHRI RAMDAS C. TADAS:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has prepared any action plan to promote the production of forest produce in the States where large areas of land are lying under forest and to develop a system for storage/distribution of forest produce;

(b) if so, the details thereof along with the amount allocated to each of the States including Maharashtra under the said scheme during the last three years and the current year;

(c) if not, whether the Government proposes to prepare any action plan for economic development of the tribal living in these areas; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

Government has approved the scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' (a) to (d): with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through the merger and extension of two existing schemes for promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products / Produce". Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises. Under the scheme 'PMJVM', Ministry of Tribal Affairs provides funds for procurement of minor forest produce (MFP) on minimum support price to provide a safety net to the tribals by providing a fair deal in the trade of minor forest produces. Further, Van Dhan Vikas Kendras are set up through Tribal Co-Operative Marketing Development Federation of India (TRIFED), which targets employment generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendras (VDVKs) are set-up in the areas with significant tribal population. A Van Dhan Vikas Kendra (VDVK) consists of 15 Self-Help Groups (SHGs) with each SHG having up to 20 members. The Kendras act as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce is expected to

increase the value of the MFP considerably and consequently augment the income of the gatherers. During last three years, MFPs worth Rs. 342 Crores have been procured in the tribal areas of 16 States which have benefitted more than 10 Lakhs MFP gatherers. TRIFED has also sanctioned 3,225 Van Dhan Vikas Kendras (VDVKs) associated with 9.63 Lakh beneficiaries in 25 States and 3 UTs. State-wise No. of VDVKs sanctioned with beneficiaries since its inception in the States / UTs including Maharshtra are at **Annexure 1**. Under the component "Institutional Support for Development and Marketing of Tribal Products/Produce' of the PMJVM Scheme, TRIFED undertakes activities to create opportunities for the Scheduled Tribes for providing a sustainable livelihood by providing institutional support for marketing of their artifacts and products including skill development to tribal artisans. During the last five years TRIFED has benefitted 3,27,218 number of families under the scheme of Institutional Support for Development and Marketing of Tribal Products/Produce.

Funds sanctioned to the States/UTs based on their proposals as per the laid down objectives. TDetails of funds sanctioned to States and TRIFED under the component Schemes of PMJVM including Maharashtra during last three years are at **Annexure 2**. During 2021-22, a total of Rs.219.90 crores has been provided to Tribal Cooperative Marketing Development Federation of India (TRIFED) for implementation of the Scheme PMJVM.

The scheme "Marketing and Logistics Development for Promoting Tribal Products from North -Eastern Region" has been approved during 2021-22 for two years which aims to strengthen livelihood opportunities for tribal artisans through increased efficiency in procurement, logistics and marketing of tribal products.

The scheme of 'Venture Capital Funds for STs' has been approved during 2021-22. It aims to promote entrepreneurship among the Scheduled Tribes and to provide concessional finance to them.

Annexure 1 Annexure 1 referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. †5288 for answer on 04.04.2022

Details on 3,225 Van DhanVikas Kendra sanctioned in 25 States and 03 UTs including Maharashtra :

SI. No.	State/UT	No. of VDVKs sanctioned	No. of VDSHGs established	No. of Beneficiaries	Amount Sanctioned (Rs in lakhs)	Amount Released(Rs in lakhs)	Training completed by VDVKs
	1 Andhra Pradesh	415	6225	123258	6162.9	3604	198
2	Arunachal Pradesh	85	1275	25500	1275	637	0
3	Assam	302	7140	92119	4530	2640	128
4	Chhattisgarh	139	4170	41700	2085	2085	139
5	Dadra Nagar Haveli and Daman and Diu	1	15	302	15	15	0
6	Goa	10	150	3000	150	82.5	0
7	Gujarat	116	1740	34424	1721.2	1721.2	2
8	Himachal Pradesh	4	76	1110	55.5	41.8	0
9	Jammu & Kashmir	100	1500	29791	1457	1457	0
10	Jharkhand	39	585	11601	569.7	569.7	39
11	Karnataka	140	1946	41748	2087.4	1186.2	28
12	Kerala	44	660	12038	597.25	396.125	8
13	Ladakh	10	150	3000	150	150	0
14	Madhya Pradesh	107	1605	32160	1605	1447.5	86
15	Maharashtra	264	3960	79350	3960	2460	0
16	Manipur	200	3000	60403	2996.8	2075.975	139
17	Meghalaya	39	585	11835	584.1	584.1	0
18	Mizoram	159	2385	46168	2306.55	1444.05	44
19	Nagaland	206	3090	61798	3089.9	2129.9	70
20	Odisha	170	4110	50094	2479.25	2374.25	46
21	Rajasthan	479	7322	144803	7135.6	3753.2	19
22	Sikkim	80	1200	23801	1169.05	1169.05	0
23	Tamil Nadu	8	192	2400	120	112.5	7
24	Telangana	17	255	5100	255	255	17
25	Tripura	32	480	8893	436.95	331.55	15
26	Uttar Pradesh	25	375	7238	359.55	209.55	12
27	Uttarakhand	12	180	3605	179.95	127.45	11
28	West Bengal	22	665	6719	329.35	329.35	0
	Grand Total	3225	55036	963958	47863	33388.95	1008

Annexure2 refer to Lok Sabha Unstarred Question No. †5288 for 4.4.2022

				(Rs. in lakhs)
Sl. No.	State/	2018-19	2019-20	2020-21
51. NO.	Institution			
1	Andhra Pradesh	-	-	205.00
2	Chhattisgarh	-	-	-
3	Kerala	-	79.70	-
4	Odisha	-	160.58	-
5	Rajasthan	-	562.74	-
6	Tripura	-	-	-
7	West Bengal	85.00	-	-
8	Mizoram	696.00	-	795.00
9.	Sikkim	219.00	-	-
10	Maharashtra	-	196.98	-
11	TRIFED	6250.00	11850.00	9500.00
	Total	7250.00	1118.50	10500.00

(1) 'Institutional Support for Marketing and Development of Tribal Products/Produce'

2. 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP'

				(Rs. in Crore)
Sl.No.	Name of State/ Instituti	2018-19	2019-20	2020-21
1	Gujarat	6.19	-	-
2	Madhya Pradesh	26.81	-	-
3	Chhattisgarh	1.97	7.03	-
4	Andhra Pradesh	7.10	-	-
5	Manipur	0.90	-	2.10
6	Nagaland	0.66	2.33	-
7	Uttar Pradesh	8.21	-	-
8	Kerala	4.17	-	-
9	West Bengal	6.57	-	-
10	Karnataka	1.25	-	0.36
11	Assam	1.55	5.840	-
12	Tripura	-	2.006	1.14
13	Tamil Nadu	-	-	2.60
14	Mizoram	-	-	0.92
	TRIFED	31.47	147.43	75.74
	TOTAL	96.85	164.636	82.86
